

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1272  
TO BE ANSWERED ON 27.07.2026**

**LAUNCHING AN E-PORTAL FOR OLD EPF ACCOUNTS**

**1272. SHRI V K SREEKANDAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the Government is considering to launch an e-portal to facilitate identification/tracking unique account number linking and activation of old Employees Provident Fund accounts;**
- (b) if so, the details thereof;**
- (c) whether it is also a fact that the Government is likely to expand the scope of the said e-portal to include members who may not be able to recall or access their old number identifications and if so, the details thereof; and**
- (d) whether it is also true that the e-portal is expected to reduce manual intervention, minimize documentation and enhance transparency and efficiency and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) & (b): EPFO has developed an e-portal which is a digital platform facilitating the members providing their Aadhaar-based authentication to track their inoperative accounts so as to securely access and transfer their old PF accounts to their active Universal Account Number (UAN) or get it settled.**

**(c): No such proposal is presently under consideration.**

**(d): Yes, it is expected that the portal would reduce manual intervention, minimize physical documentation, and enhance transparency and efficiency through Aadhaar-based digital authentication and the digital submission of Joint Declarations for KYC updates (subject to due verification). This would facilitate the efficient, transparent, and hassle-free settlement of old EPF inoperative accounts.**